

उच्च न्यायालय छत्तीसगढ़, बिलासपुर

अधिसूचना

क्रमांक.....5344...../
तीन -10-11/2000

बिलासपुर, दिनांक 21 अप्रैल, 2022

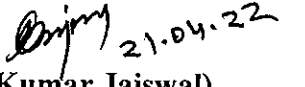
छत्तीसगढ़ सिविल न्यायालय अधिनियम, 1958 (क्रमांक 19 सन् 1958), की धारा 12 द्वारा प्रदत्त शक्तियों का प्रयोग करते हुए, उच्च न्यायालय छत्तीसगढ़, बिलासपुर एतद् द्वारा निर्देशित करता है कि अतिरिक्त जिला एवं सत्र न्यायाधीश कुनकुरी अपने घोषित कार्य स्थल कुनकुरी के अतिरिक्त माह के अंतिम सप्ताह में 01 सप्ताह के लिये पत्थलगांव में बैठक करेंगे।

No. 5344 /
III-10-11/2000

Bilaspur, Dated 21 April, 2022

In exercise of the powers conferred by Section 12 of the Chhattisgarh Civil Courts Act, 1958 (Act No. 19 of 1958), the High Court of Chhattisgarh, Bilaspur hereby directs that the Additional District & Sessions Judge, Kunkuri shall hold Link Court at Patthalgaon for a week in the last week of the month.

BY ORDER OF THE HIGH COURT


(Sanjay Kumar Jaiswal)
Registrar General

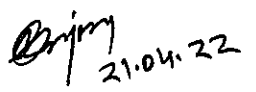
Endt. No 5345 /
III-10-11/2000

Bilaspur, Dated 21 April, 2022

Copy forwarded to :-

1. The Additional Registrar-cum-P.P.S. to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
2. Private Secretary to Hon'ble Shri Justice Goutam Bhaduri, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
3. Private Secretary to Hon'ble Shri Justice Sanjay K. Agrawal, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
4. Private Secretary to Hon'ble Shri Justice P. S. Koshy, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
5. Private Secretary to Hon'ble Shri Justice Sanjay S. Agrawal, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
6. Private Secretary to Hon'ble Shri Justice Rajendra Chandra Singh Samant, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
7. Private Secretary to Hon'ble Shri Justice Arvind Singh Chandel, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.

8. Private Secretary to Hon'ble Shri Justice Parth Prateem Sahu, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
9. Private Secretary to Hon'ble Shri Justice Gautam Chourdiya, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
10. Private Secretary to Hon'ble Smt. Justice Rajani Dubey, High Court of Chhattisgarh, Bilaspur, for information of her Ladyship.
11. Private Secretary to Hon'ble Shri Justice Narendra Kumar Vyas, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
12. Private Secretary to Hon'ble Shri Justice Naresh Kumar Chandravanshi, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
13. Private Secretary to Hon'ble Shri Justice Deepak Kumar Tiwari, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
14. Section Officer to Registrar General, High Court of Chhattisgarh, Bilaspur, for information.
15. Registrar (Vigilance/I. & E/Judicial/S&A Cell), High Court of Chhattisgarh, Bilaspur for information.
16. P.A. to Director/Additional Director, Chhattisgarh State Judicial Academy, High Court of Chhattisgarh, Bilaspur for information.
17. The Principal Secretary, Government of Chhattisgarh, Law & Legislative Affairs Department, Mahanadi Bhavan (Capital Complex), Mantralaya, Naya Raipur for information.
18. Registrar (Computerization)-cum-C.P.C, E-courts Mission Mode Project, High Court of Chhattisgarh, Bilaspur for information.
19. The District and Sessions Judge, Jashpur with a request to send the dates for said Link Court for approval to this Registry.
20. The all Joint Registrars High Court of Chhattisgarh, Bilaspur, *for information.*
21. The Additional Registrar (Judicial/ Administration/ District Establishment/Works/ Vigilance) High Court of Chhattisgarh, Bilaspur, *for information.*
22. Officer-on Special Duty, High Court of Chhattisgarh, Bilaspur, *for information.*
23. The Budget Officer, High Court of Chhattisgarh, Bilaspur, *for information.*
24. The Deputy Registrar (Criminal/Civil/D.E./Confidential), High Court of Chhattisgarh, Bilaspur *for information.*
25. The Controller, Government Regional Press, Khairagarh Road, Rajnandgoan, Chhattisgarh with a request to publish it in the forthcoming issue of Chhattisgarh Gazette.
26. Astt. Registrar/Section Officer / In-charge, Accounts / Budget / Confidential /Checker/ Complaint / Copying / Stationary / Library / Writ / Criminal / Civil / D.E./Works / Protocol/Vigilance/Estt./Central Filing Sections/S.&A. Cell/N.I.C.) High Court of Chhattisgarh, Bilaspur *for information.*
27. I/C NIC, High Court of Chhattisgarh, Bilaspur with a direction to upload this Notification in the official website to this High Court.


(Sanjay Kumar Jaiswal)
Registrar General